

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Cr1) No(s).5305/2008

PUNJAB STATE WAREHOUSING CORP.FARIDKOT

Petitioner(s)

VERSUS

M/S SH.DURGA JI TRADERS & ORS.

Respondent(s)

Date: 05/05/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. A.P. Dhamija, Adv.  
Mr. Sarad Kumar Singhania, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Await appearance of respondents.

List the matter on 6-7-2009.

va

(ASHOK MENON)  
Registrar